

Most urgent / Out-At-Once



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am positively for duty in Special Lok Adalat, scheduled to be held on 05.04.2026 (Sunday) at Tis Hazari Courts, Delhi:--

Sl. No.	Name of the Official	Designation & Employee Code	Present Place of Posting
1.	Sh. Suraj Kumār Mob. No.:- 9598217966	Sr. Personal Assistant	Mediation Centre, Tis Hazari Courts, Delhi
2.	Sh. Rinku Mob. No.:- 8936925720	Personal Assistant (EC-75360258)	Court of Sh. Gopal Krishan, JSCC-cum-ASCJ-cum-GJ-01, Central District, Tis Hazari Courts, Delhi

Note:-

1. All the Sr. Personal Assistants/Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

ANJU BAJAJ CHANDNA

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

20462-470
No. _____/Admn.I(HQs)/T&P/Spl.LA/2026

Dated, Delhi the 04 APR 2026

Copy forwarded for information and necessary action to :-

1. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Courts Complex, New Delhi.
2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of the undersigned.
5. PRO/APRO, Tis Hazari Courts, Delhi.
6. Dealing Assistant, R&I Branch for uploading on LAYERS.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Officials Concerned for compliance.

ANJU BAJAJ CHANDNA

Principal District & Sessions Judge (HQs), Delhi